

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**STARRED QUESTION NO. 6
TO BE ANSWERED ON 25.11.2024**

CONSTRUCTION OF 30-BEDDED ESI HOSPITAL

***6. DR. C M RAMESH:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees' State Insurance Corporation (ESIC) has approved for construction of 30-bedded Employees' State Insurance (ESI) hospital at Atchutapuram in Anakapalli district of Andhra Pradesh;**
- (b) if so, whether the land has already been acquired and the boundary wall has been constructed;**
- (c) the steps taken/proposed to be taken for construction of hospital; and**
- (d) the details of the budget allocated, sanctioned, released and spent so far?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 6 FOR 25.11.2024 BY DR. C M RAMESH REGARDING CONSTRUCTION OF 30-BEDDED ESI HOSPITAL.

(a) to (d): Employees' State Insurance Corporation (ESIC) has accorded approval for setting up of 30-bedded ESI Hospital at Atchutapuram in Andhra Pradesh on 21.02.2020. The State Government of Andhra Pradesh has allotted 2 acres of land. ESIC has awarded the work of construction to Central Public Work Department (CPWD) and also issued the expenditure sanction of Rs.62,21,23,770/- in August 2024. The boundary wall has been constructed.
